## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 01/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

		HARIEF TARIQ, MEMBER - JUDICIA	
A]	PPLICATION NUMBER	:	
PETITION NUMBER		: TCP/20/2016	
N.	AME OF THE PETITIONER(S)	<ul><li>: G. Sadayaramanujam &amp; 2 others</li><li>: GGN Spinning Mills Private Limited and 4 others</li></ul>	
N.	AME OF THE RESPONDENT(S)		
U	NDER SECTION	: 397/398	
S.	No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1,	SUSHMA HARINI A	Coursel Ja Petitioner	Siller
٠.	KING Ce PARTRIPGE (J.M. Precteri Adv.)	Counsel de Petitioner counsel per 6 ths Respondent	Prete h.
	R. Show konserve several ?	Coursel Br RI No R5	Calvara S.

## <u>ORDER</u>

Ms. Sushma Harini A, counsel for Petitioner present. Shri Vijaya Prashanth, counsel for R1 to R5 present. Ms. J.N.Preethi, counsel for R6 present. Counsel for petitioner sought time for filing rejoinder. Time extended at request. Put up on 21.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)